

LOK SABHA DEBATES

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LOK SABHA

Monday, December 8, 1986/Agrahayana
17, 1908 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER *in the Chair*]

[*Translation*]

SHRI INDRAJIT GUPTA (Basirhat) :
Sir, a statement will of course be made.

MR. SPEAKER : It will be made at
1.30 p. m.

[*English*]

SHRI INDRAJIT GUPTA : Now, Delhi
is becoming a disturbed area.

SHRI THAMPAN THOMAS (Maveli-
kara) : Sir, I have also given an adjourn-
ment motion.

MR. SPEAKER : For what ?

SHRI THAMPAN THOMAS : On the
killing of personnel by the truck running over
them and the subsequent events.

MR. SPEAKER : He will make a
statement.

(*Interruptions*)

MR. SPEAKER : Papers laid. Shri K. C.
Pant.

[*Translation*]

SHRI BALKAVI BAIRAGI (Mand-
saur) : There is brotherhood even here.
Balram has called Krishna.

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MR. SPEAKER : Brotherhood should
be maintained. I do not want to sever
fraternal relationships anywhere and with
anybody.

11.02 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Reviews on the working of and
Annual Reports of Steel Authority of
India Ltd. and its subsidiaries,
Vijayanagar Steel Ltd; Neelachal
Ispat Nigam, Manganese Ore
(India) Ltd. Sponge Iron India
Ltd. for 1985-86 etc. etc.

THE MINISTER OF STEEL AND
MINES (SHRI K. C. PANT) : I beg to lay
on the Table a copy each of the following
(Hindi and English versions) under sub-
section (i) of section 619A of the Companies
Act, 1956 :

- (a) (i) Review by the Government
on the working of Steel
Authority of India Limited and
its subsidiaries, viz. the Indian
Iron and Steel Company
Limited and IISCO Ujjain
Pipe and Foundry Company
Limited for the year 1985-86.
- (ii) Annual Report of the Steel
Authority of India Limited and
its subsidiaries viz. Indian Iron
and Steel Company Limited
and IISCO Ujjain Pipe and
Foundry Company Limited
for the year 1985-86 along
with Audited Accounts and
the comments of the Com-
ptroller and Auditor General
thereon.

[Placed in Library. See No. LT-3562/86]

(b) (i) Review by the Government on the working of the Vijayanagar Steel Limited for the year 1985-86.

(ii) Annual Report of the Vijayanagar Steel Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3563/86.]

(c) (i) Review by the Government on the working of the Neelachal Ispat Nigam Limited for the year 1985-86.

(ii) Annual Report of the Neelachal Ispat Nigam Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3564/86.]

(d) (i) Review by the Government on the working of the Manganese Ore (India) Limited for the year 1985-86.

(ii) Annual Report of the Manganese Ore (India) Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3565/86.]

(c) (i) Review by the Government on the working of the Sponge Iron India Limited for the year 1985-86.

(ii) Annual Report of the Sponge Iron India Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3566/86.]

(f) (i) Review by the Government on the working of the Bharat Refractories Limited for the year 1985-86.

(ii) Annual Report of the Bharat Refractories Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3567/86.]

Review on the working of and Annual Report of Hindustan Prefab Ltd. for 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : Sir, on behalf of Shrimati Mohsina Kidwai, I beg to lay on the Table a copy each of the following papers (Hindi and English Versions) under sub section (1) of section 619A of the Companies Act, 1956 :

(1) Review by the Government on the working of the Hindustan Prefab Limited for the year 1985-86.

(2) Annual Report of the Hindustan Prefab Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3568/86.]

Review on the working of and Annual Report of India Tourism Development Corporation for 1985-86.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : On behalf of Shri Mufti Mohd. Syed, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(1) Review by the Government on the working of the India Tourism Development Corporation Limited for the year 1985-86.

(2) Annual Report of the India Tourism Development Corporation Limited for the year 1985-86 along with Audited Accounts and the com-

ments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3569/86.]

Annual Report and Review on the working of International Airport Authority of India for 1985-86

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : Sir, on behalf of Shri Jagdish Tytler, I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the International Airport Authority of India for the year 1985-86 along with Audited Accounts under sub-section (4) of section 24 and sub-section (2) of section 25 of the International Airports Authority Act, 1971.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the International Airports Authority of India for the year 1985-86.

[Placed in Library. See No. LT-3570/86.]

Annual Reports of National Labour Institute, New Delhi for 1985-86 and Employees' Provident Fund Organisation for 1985-86

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the National Labour Institute, New Delhi, for the year 1985-86 along with Audited Accounts.

[Placed in Library. See No. LT-3571/86.]

- (2) A copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organisation for the year 1985-86 on the working of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952, the Employees' Provident Funds Scheme, 1952, the Employees' Family pension Scheme, 1971 and the

Employees' Deposit-Linked Insurance Scheme, 1976.

[Placed in Library. See No. LT-3572/86.]

Notifications under Merchant Shipping Act, 1958, Reviews on the working of and Annual Reports of Indian Road Construction Corporation Ltd. and Mormugao Dock Labour Board for 1985-86

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under Sub-Section (3) of section 458 of the Merchant Shipping Act, 1958 :
 - (i) The merchant Shipping (Examination of Engineers in the Merchant Navy) Amendment Rules, 1986 published in Notification No. G.S.R. 543 in Gazette of India dated the 19th July, 1986.
 - (ii) The Merchant Shipping (Medical Examination) Rules 1986 published in Notification No. G.S.R. 788 in Gazette of India dated the 20th September, 1986.

[Placed in Library. See No. LT-3573/86.]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
 - (i) Review by the Government on the working of the Indian Road Construction Corporation Limited for the year 1985-86.
 - (ii) Annual Report of the Indian Road Construction Corporation Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3574/86.]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Mormugao Dock Labour Board for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mormugao Dock Labour Board for the year 1985-86.

[Placed in Library. See No. LT-3575/86.]

Notification under Customs Act, 1962, Annual Reports and Reviews on the working of Industrial Reconstruction Bank of India for 1984-85 and 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

- (1) A copy of Notification No. G.S.R. 1226 (E), (Hindi and English versions) published in Gazette of India dated the 26th November, 1986 together with an explanatory memorandum making certain amendment to Notification No. 179-Customs dated the 1st March, 1986 so as to make certain editorial amendments in the description of a few drug intermediates under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT-3576/86.]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Reconstruction Bank of India for the year 1984-85 along with Audited Accounts under sub-section (5) of section 29 and sub-section (5) of section 34 of the Industrial Reconstruction Bank of India Act, 1984.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Reconstruc-

tion Bank of India for the year 1984-85.

[Placed in Library. See No. LT-3577/86.]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Reconstruction Bank of India for the year 1985-86 along with Audited Accounts under sub-section (5) of section 29 and sub-section (5) of section 34 of the Industrial Reconstruction Bank of India Act, 1984.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Reconstruction Bank of India for the year 1985-86.

[Placed in Library. See No. LT. 3578/86.]

Review on the working of and Annual Report of Research Development Corporation for 1985-86.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : On behalf of Shri K. R. Narayanan, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (1) Review by the Government on the working of the National Research Development Corporation for the year 1985-86.
- (2) Annual Report of the National Research Development Corporation for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3579/86]

Annual Reports and Reviews on the working of Indian Institute of Packaging and Export Inspection Council and Export Inspection Agencies for 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY

AFFAIRS (SHRIMATI SHEILA DIKSHIT) :
On behalf of Shri Priya Ranjan Das Munsi,
I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Packaging for the year 1985-86.

[Placed in Library. See No. LT-3580/86.]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council and Export Inspection Agencies for the year 1985-86 (Volume-1).
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Inspection Council and Export Inspection Agencies for the year 1985-86.

[Placed in Library. See No. LT-3581/86.]

Review on the working of and Annual Report of Hindustan Latex Ltd.; for 1985-86, All India Institute of Speech and Hearing, Mysore for 1985-86, Statements for delay in laying the Annual Reports and Audited Accounts of Regional Centre for Cancer Research and Treatment Society, Calcutta for 1985-86, Chittaranjan National Cancer Research Centre, Calcutta for 1985-86 and Dr. B. Barooah Cancer Institute Guwahati for 1985-86 etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under

sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government on the working of the Hindustan Latex Limited for the year 1985-86.
- (ii) Annual Report of the Hindustan Latex Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3582/86.]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Institute of Speech and Hearing, Mysore, for the year 1985-86.

[Placed in Library. See No. LT-3583/86.]

- (3) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Regional Centre for Cancer Research and Treatment Society, Cuttack for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-3584/86.]

- (4) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Chittaranjan National Cancer Research Centre, Calcutta for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-3585/86.]

- (5) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of Dr. B. Barooah Cancer Institute, Guwahati, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-3586/86.]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 1985-86 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pasteur Institute of India, Coonoor, for the year 1985-86.

[Placed in Library. See No. LT-3587/86.]

Annual Report and Review on the working of Institute of Applied Manpower Research, New Delhi, for 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM): I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Institute of Applied Manpower Research, New Delhi, for the year 1985-86 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute of Applied Manpower Research, New Delhi, for the year 1985-86.

[Placed in Library. See No. LT-3588/86.]

Annual Report and Review on the working of Wool and Woollens Export Promotion Council for 1985-86

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S.

KRISHNA KUMAR): I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Wool and Woollens Export Promotion Council for the year 1985-86 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Wool and Woollens Export Promotion Council for the year 1985-86.

[Placed in Library. See No. LT-3589/86.]

11.03 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary General of Rajya Sabha :

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 4th December, 1986, agreed without any amendment to the Coal Mines Nationalisation Laws (Amendment) Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 26th November, 1986 "

[English]

MR SPEAKER : Now, Shri Eduardo Faleiro to make a Statement. He is absent. Somebody will have to make a statement on his behalf.

[Translation]

SHRI RAM PYARE PANIKA (Roberts-ganj) : Mr. Speaker, Sir, there will be no zero hour today. Eleven persons have been killed in Tripura and we want that the Home Minister should definitely make a statement in this regard. Moreover, the Tripura Government must also resign. We cannot